

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/209(KB)2021
IA(COMPANIES.ACT)/10(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	M/S AMREX MARKETING PRIVATE LIMITED VS M/S. PODDAR PROJECTS LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Ms.Sonakshi Chaturvedi,Adv.]For the petitioner.

Mr. Tapan Nag Chowdhury, Adv.] For the Respondent No. 4

ORDER

1. Ld. Counsel for the petitioner present. Ld. Counsel for Respondent No.4 present.
2. There is no representation on behalf of other Respondents.
3. Post the matter on **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ